

**Government of Rajasthan
Law and Legal Affairs Department**

No. F. 01(02)Nyay/2023

Jaipur Date : **13.01.2026**

::NOTIFICATION::

In partial modification of the earlier notification dated 25.03.2019 issued in compliance of the order dated 17.07.2018 passed by Hon'ble the Supreme Court in Writ Petition (Civil) No.754/2016, the State Government with the consultation of Rajasthan High Court hereby designates the following Courts mentioned in column No. 3 as Special Courts to try the cases of "Mob violence and Lynching" for the area specified in column No.4 as under:-

Sr.No.	Name of Judgeship	The courts designated as special courts for criminal cases relating to Mob violence and Lynching	Jurisdiction of the designated court mentioned in column No. 3
1	2	3	4
1	Beawar	1. Additional District & Sessions Judge No. 1, Beawar 2. Sr. Civil Judge & Chief Judicial Magistrate, Beawar	Revenue District Beawar
2	Khairthal-Tijara	1. District & Sessions Judge, Khairthal 2. Sr. Civil Judge & Chief Judicial Magistrate, Khairthal	Revenue District Khairthal-Tijara
3	Balotra	1. Additional District & Sessions Judge, Balotra (already empowered vide notification dt. 25.03.2019) 2. Sr. Civil Judge & Chief Judicial Magistrate, Balotra	Revenue District Balotra
3	Barmer	1. Additional District & Sessions Judge No. 1, Barmer 2. Sr. Civil Judge & Chief Judicial Magistrate, Barmer (already empowered vide notification dt. 25.03.2019)	Revenue District Barmer
4	Deeg	1. Additional District & Sessions Judge, Deeg 2. Sr. Civil Judge & Chief Judicial Magistrate, Deeg	Revenue District Deeg
5	Kotputli-Bahror	1. Additional District & Sessions Judge No. 1, Kotputli 2. Sr. Civil Judge & Chief Judicial Magistrate, Kotputli	Revenue District Kotputli-Bahror
6	Phalodi	1. Additional District & Sessions Judge, Phalodi 2. Sr. Civil Judge & Chief Judicial Magistrate, Phalodi	Revenue District Phalodi
7	Deedwana-Kuchaman	1. Additional District & Sessions Judge, Deedwana 2. Sr. Civil Judge & Chief Judicial Magistrate, Deedwana	Revenue District Deedwana-Kuchaman
8	Salumber	1. Additional District & Sessions Judge, Salumber 2. Sr. Civil Judge & Chief Judicial Magistrate, Salumber	Revenue District Salumber

By Order of the Governor

(Raghavendra Kachawal)

Principal Secretary To the Government

Copy : Forwarded to the following for information and necessary action :-

1. Principal Secretary to Governor, Government of Rajasthan.
2. Principal Secretary to Chief Minister, Government of Rajasthan.

3. Special Assistant to Law Minister, Government of Rajasthan.
4. Chief Secretary, Government of Rajasthan, Jaipur.
5. Registrar General, Rajasthan High Court, Jodhpur.
6. Registrar (Administration), Rajasthan High Court, Jaipur Bench, Jaipur.
7. Secretary, Law (Government Litigation) Department.
8. District Collector/District and Sessions Judge/Superintendent of Police, Phalodi, Deedwana-Kuchaman, Khairthal-Tijara, Beawar, Barmer, Deeg, Kotputli-Behrur, Salumber.
9. Director General, Police/Jail, Rajasthan Jaipur.
10. Secretary, Prosecution Department, Government Secretariat, Jaipur.
11. Director, Information and Public Relations Department, Government of Rajasthan, Jaipur.
12. ACP (Deputy Director), Law and Legal Affairs Department, for online publication in the e-Gazette on the Law Department's website.
13. Guard file.



13/01/26
(Ankit Raman)

Joint Secretary To the Government